

जवाब इकट्ठा दिया जा सकता है। अगर इजाजत हो तो मैं इन दोनों सवालों का जवाब एक साथ दे दूँ।

**अध्यक्ष महोदय :** श्री श्रीनारायण दास, आपको तो इसमें कोई आपत्ति नहीं है ?

**श्री श्रीनारायण दास :** जी, नहीं।

**Mr. Speaker :** The questions may be replied to together.

### समस्तीपुर-दरभंगा रेल लिंक

\*६६४. **श्री अनिबद्ध सिंह :** क्या रेलवे मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि सरकार पूर्वोत्तर रेलवे पर समस्तीपुर और दरभंगा के बीच दोहरी लाइन बनाने का विचार रखती है; और

(ख) यदि हां, तो किस तारीख से काम आरम्भ किया जायेगा और उस पर अनुमानतः कितना व्यय होगा ?

रेलवे तथा परिवहन मंत्री के सभा सचिव (श्री शाहनबाज खां) : (क) समस्तीपुर और दरभंगा रेलवे लाइन पर दोहरी पटरी बिछाने या उसकी जगह मुजफ्फरपुर और दरभंगा के बीच सीधी लाइन निकालने के सुझाव पर अभी तक कोई फैसला नहीं किया गया है।

(ख) सवाल नहीं उठता।

### मुजफ्फरपुर-दरभंगा लाइन

\*६६१. **श्री श्रीनारायण दास :** क्या रेलवे मंत्री २४ सितम्बर, १९५५ को दिये गये धारांकित प्रश्न संख्या ५६६ के उत्तर के सम्बन्ध में यह बताने की कृपा करेंगे कि :

(क) क्या पूर्वोत्तर रेलवे की समस्तीपुर-अरकटियागंज शाखा पर मुजफ्फरपुर और

दरभंगा को सीधे जोड़ने वाली रेलवे लाइन बनाने के लिये कोई सर्वेक्षण किया गया है; और

(ख) यदि हां, तो सर्वेक्षण कब तक पूरा हो जायेगा ?

रेलवे तथा परिवहन मंत्री के सभा-सचिव (श्री शाहनबाज खां) : (क) जी, नहीं। प्राशा है कि सर्वे को मंजूरी जल्द दी जायेगी।

(ख) लगभग अगस्त, १९५७ तक।

**श्री अनिबद्धसिंह :** क्या सरकार को मालूम है कि दरभंगा और समस्तीपुर के बीच कोई भी मुसाफिर गाड़ी इस समय ठीक समय से नहीं चलती है। इसलिये जब तक दोहरी लाइन का बन्दोबस्त नहीं होता तब तक विवरण पत्रिका में दिये गये समय पर मुसाफिर गाड़ियों को चलाने के लिये सरकार क्या उपाय सोच रही है ?

**श्री शाहनबाज खां :** यह सवाल तो इस हाउस में कई बार उठ चुका है। जहां कभी कभी रेलवे की गलती की वजह से भी गाड़ियां लेट चलती हैं, वहां इसके लिये और भी काफी केसेज हैं। समस्तीपुर के लोग जबरदस्ती जंजीर खींच देते हैं और गाड़ी को चलने नहीं देते इस वजह से भी देर हो जाती है।

**Shri L. N. Mishra :** Although provision has been made for this work in the current year's budget, may I know the special reason why this has been held up ?

**Shri Shahnawaz Khan :** The preliminary engineering survey was sanctioned in June this year and the final report is expected by the end of this month.

**Shri Shree Narayan Das :** May I know whether any survey was made for providing this railway link between Samastipur and Darbhanga and if so, when ?

**Shri Shahnawaz Khan :** Some survey was made in 1907 and that is a bit out of date.

**Shri Shree Narayan Das :** The Parliamentary Secretary stated that the pulling of chains between Samastipur and Darbhanga is very numerous. May I know whether any statistics are available as to the number of such pullings?

**Shri Shahawar Khan :** I would not say that the pulling of chains on the section Samastipur-Darbhanga is particularly bad; in fact, it is bad all over Bihar.

**Shri Bhagwat Jha Azad :** It has become a fashion for the Parliamentary Secretary to reply in this manner.....

**Mr. Speaker :** Order, order.

**Shri Bhagwat Jha Azad :** He should not cast an aspersion on the whole of Bihar like this.....

C.T.O.

\*666. **Shri Kamath :** Will the Minister of Food and Agriculture be pleased to refer to the reply given to Starred Question No. 389 on the 3rd August, 1955 and state;

(a) whether any proposal to further reduce tractorization rates is under consideration of Government;

(b) if so, the details thereof;

(c) whether reduction already announced will have retrospective effect;

(d) whether Government propose to reduce the rates of interest charged on tractor taccavi; and

(e) if so, to what extent?

**The Minister of Agriculture (Dr. P.S. Deshmukh) :** (a) Yes.

(b) The details have not yet been settled.

(c) No.

(d) and (e). Tractor taccavi presumably means outstanding instalments of reclamation charges payable by the cultivators. The interest on such charges is a matter between the cultivators and the State Governments and the Government of India have no information on this point.

**Shri Kamath :** Arising out of the answer to part (c) of the question, may I know why this reduction has not been made with retrospective effect?

**Dr. P. S. Deshmukh :** No question has arisen about retrospective effect. The matter is under consideration between the State Governments and ourselves. We had originally made certain suggestions by which the difference between the payment made by the cultivators and

the charges incurred was to be divided fifty-fifty between the State Government and the Government of India, but certain State Governments are not prepared to accept this proposal. He ce some other formula is being tried to be evolved.

**The Minister of Food and Agriculture (Shri A. P. Jain) :** With your permission may I add a word? We are considering a reduction of rates for the future. There is no proposal to reduce the rates which were formerly contracted.

**Shri Kamath :** Are these rates, interest and instalments for the tractor taccavi fixed by the Central Government on their own, all these three, or are they fixed by the Central Government in consultation with the State Government, each one of these, or which by the Central Government and which in consultation?

**Dr. P. S. Deshmukh :** When the Central Tractor Organisation was started, the Government had fixed certain rates and the fixation of the rates does rest with the Central Government, of course after consultation with the State Government. We cannot merely do it on our own. But so far as the instalments and interest are concerned, it is between the cultivators and the State Government, although sometimes, since we are interested in the recovery the State Government consults us whether so many instalments should be given or not.

**Shri Kamath :** Is it a fact that the rate of interest charged by the C.T.O. on these tractorization charges is far higher than the rate of interest charged by the State Government on their own tractors?

**Dr. P. S. Deshmukh :** My reply will show that we do not charge any interest. It is because the recovery is to be made from the State Government, and the question of interest is really the concern of the State Government. We do not charge any interest.

#### Accumulation of Mails

\*668. **Sardar Hukam Singh :** Will the Minister of Communications be pleased to state:

(a) whether as a result of heavy rains and floods there was any accumulation of uncharged second class mails in North India during October 1955; and

(b) the places where and the duration for which deliveries remained suspended?

**The Deputy Minister of Communications (Shri Raj Bahadur) :** (a) Yes, in certain offices.